

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 173 of 2012

Dated : 5th November, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Chhattisgarh State Power Distribution Co. Ltd.Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant (s) : Mr. Gopal Choudary

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for R.1

ORDER

It is represented that the Public Notice has been issued as per the directions of this Tribunal.

Mr. Anand K. Ganesan appears on behalf of the Commission.

Post the matter for hearing on **26.11.2012.**

(Rakesh Nath)
Technical Member
ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson